

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS
OF WAY AUTOMOTIVES PRIVATE LIMITED**

1	Name of Corporate Debtor	WAY AUTOMOTIVES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	03.04.2008
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50402OR2008PTC009913
5.	Address of the registered office and principal office (if any) of corporate debtor	Near Bariniput, N.H.-43, Jeypore, Odisha-764006.
6.	Date of Closure of Insolvency Resolution Process	17.04.2023
7.	Liquidation commencement date of corporate Debtor	18.04.2023
8.	Name and registration number of the insolvency professional acting as liquidator	CS Ardhendu Shekhar Raut IBBI/IPA-002/IP-N00024/ 2016-2017/10051
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No. N/3, Lane-2, SBI Colony, Soubhagya Nagar, Siripur, Bhubaneswar-751003, Odisha. Email ID: ipasraut@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Plot No. N/3, Lane-2, SBI Colony, Soubhagya Nagar, Siripur, Bhubaneswar-751003, Odisha. Email ID: ipasraut@gmail.com
11.	Last date for submission of claims	18.05.2023

Notice is hereby given that the National Company Law Tribunal Cuttack Bench Cuttack has ordered the commencement of liquidation of the **Way Automotives Private Limited** on 18.04.2023 under section 33 of the code.

The stakeholders of **Way Automotives Private Limited** are hereby called upon to submit their Claims with proof on or before 18.05.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:



Ardhendu Shekhar Raut

Ardhendu Shekhar Raut

Date: 21.04.2023

Place: Bhubaneswar Liquidator, Way Automotives Private Limited